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**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

14.03.2007

MA 70/2007 (OA No. 504/2006)


Mr. C.B. Sharma, Counsel for applicant.


Heard the learned counsel for the applicant.

MA No. 70/2007 has been filed by the applicant for withdrawal of Original Application No. 504/2006 which is pending for adjudication with the next date 20.03.2007.

The applicant is permitted to withdraw the OA. The MA stands disposed of.

Original Application No. 504/2006 also stands dismissed as withdrawn.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

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